

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No. 2379/92

(5)

New Delhi this the 5th day of December, 1997

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Om Prakash Verma,
S/o Shri Kanhaiya Lal,
R/o WZ-284, Gali No.10,
Lajwanti Garden,
New Delhi.

...Applicant

(By Advocate Shri A.K.Trivedi)

Vs.

1. The Director,
Central Government Health Scheme,
Nirman Bhawan, New Delhi.
2. Union of India
Ministry of Health & Family Welfare,
Govt. of India, New Delhi (through
its Secretary)

(None for the respondents)

... Respondents

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

Applicant seeks absorption against the post
of Pharmacist in any Ayurvedic Dispensary falling in
~~Delhi Administration~~ CGHS Delhi.

Corrected
Vide Court's
order dated
21.1.98
passed in
MA 174/98
27/11/98

2. Admittedly the applicant was originally recruited as Nursing Orderly w.e.f. 1984 (Group D Post). He contends that he possesses all the qualifications, eligibility qualifications for appointment as Ayurvedic Pharmacist, and have also been working as such for the last 7 years.
3. We have heard Shri A.K.Trivedi for the applicant. None appeared for the respondents.
4. On perusal of the reply filed by the respondents and the Recruitment Rules appended with the same, we note that the post of Ayurvedic Pharmacist is to be

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filled 100% by Direct Recruitment. (16)

5. We dispose of this OA with a direction that when respondents fill up the post of Ayurvedic Pharmacist through Direct Recruitment, if applicant also applies for the said post, his claims should also be considered along with others, subject to his fulfilling the necessary eligibility qualifications.

6. OA is disposed of accordingly. No costs.

7. After the above order had been dictated, respondents' counsel Shri Arif appeared.

Lakshmi Suaminathan
(Smt. Lakshmi Suaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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